

में कितने लोगों को वृद्धावस्था पेंशन दी गयी;

(ख) 1973 के वर्ष में वृद्धावस्था पेंशन के लिए कितना धन आवंटित किया गया है; और

(ग) इस प्रकार की पेंशन दिये जाने के लिए क्या कमीटी है ?

†[OLD AGE PENSION

943. SHRI SURAJ PRASAD : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of persons who were given old age pensions during the year 1970-71 and 1971-72 by the Delhi Social Welfare Department;

(b) the amount allocated for old age pensions; during the year 1973; and

(c) the criteria adopted for granting These pensions ?]

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमन्त्री (श्री अरविन्द नेटम्) : (क) से (ग) दिल्ली प्रशासन का कोई वृद्धावस्था पेंशन कार्यक्रम नहीं है ।

‡[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (c) The Delhi Administration has no old age, pension programme.]

APPLICATION FOR LETTER OF INTENT FOR SETTING UP NEW SUGAR FACTORIES

944. SHRI M. K. MOHTA : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of applications for Letter of Intent lying with his Ministry for the setting up of new sugar factories and for expansion of the existing ones;

(b) the period of their pendency; and

(c) the reasons for delay in their disposal ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) The number of pending applications for Letters of Intent in this Ministry as on 1-3-1973 are as under :—

(i) For establishment of new sugar factories—34

(ii) For Expansions in existing units.—18

(b) The period of pendency of these applications as on 1-3-1973 is as under :—

Period of pendency	Number	
	New factories	Ex-pansions
(i) Below 3 months	6	3
(ii) Between 3 to 6 months	3	4
(iii) Between 6 to 9 months	9	5
(iv) Between 9 to 12 months	15	2
(v) Over one year	1	4
TOTAL	34	18

(c) The targetted capacity of 56 lakh tonnes for licensing in the sugar industry for the 4th Five Year Plan has been completed, except for 0.19 lakh tonnes capacity. The question of licensing for the 5th Plan, is under consideration in consultation with the Planning Commission.

Incidentally, the recommendations of the State Governments concerned, are awaited in the case of a large number of pending applications.

945. [Transferred to the 6th March, 1973.]

DELHI CRICKET TEST

946. SHRI SASANKASEKHAR SANYAL : Will the Minister of EDUCATION AND SOCIAL WELFARE. be pleased, to state :

(a) whether Government's attention has been drawn to the fact that when

in the last Cricket Test between India and England in Delhi the Prime Minister of India presented herself on the Ferozeshah Kotla Ground before the players of the competing teams, the Indian players broke the conventional Decorum by appearing not in blazers but in sweaters and that some of these sweaters were not of Indian make; and

(b) if so, the reaction of Government thereto and what has been the action taken thereafter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) and (b) The Board of Control for Cricket in India, is the authority responsible for the conduct of test matches with foreign teams. The Board has confirmed that the Indian players were presented to the Prime Minister in the Delhi test without wearing blazers. This was so because the team consisted of a few players who had been selected to represent India for the first time and had not acquired till the Delhi Test the prescribed blazers. The Board, therefore, decided that instead of presenting some of the players in blazers and others without them, all the players should be presented to the Prime Minister in sweaters.

Government are of the view that it is for the Board of Control of Cricket in India to take decisions as they think proper.

TOTAL NUMBER OF TYPE II AND III GOVERNMENT QUARTERS

947. DR. BHAI MAHAVIR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total number of Government residential quarters in each of the types II and III; and

(b) how many of these quarters are in general pool and how many in other quotas, such as, police quota, Lok Sabha quota, Rajya Sabha quota, and P&T quota ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) and (b) The information is as under :—

	Type II	Type III
(1) Total number of residences on the books of the Directorate of Estates	16,228	5,096
(2) Number of houses in the general pool	15,521	4,910
(3) Number of houses in other pools	707	186

The quarters have been placed at the disposal of other Departments having their departmental pools in order to augment their pools. There is at present no separate pool of the Lok Sabha/ Rajya Sabha Secretariat but, keeping in view the nature of duties involved, *ad hoc* allotments have been made to the key personnel working in these Secretariats. 68 type II and 16 type III quarters have been allotted on *ad hoc* basis to the key personnel of the Lok Sabha Secretariat and 44 type II and 5 type III to the key personnel of the Rajya Sabha Secretariat.

खाद्य पदार्थों में मिलावट की जांच करने के लिए परीक्षण प्रयोगशालाएं

948. श्री ओ३म्प्रकाश त्यागी : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) खाद्य उत्पादों तथा औषधियों में मिलावट की जांच करने के लिए भारत में कितनी प्रयोगशालाएं हैं;

(ख) क्या देश की आवश्यकताओं को पूरा करने के लिए प्रयोगशालाओं की वर्तमान संख्या पर्याप्त है;

(ग) यदि नहीं तो क्या सरकार उनकी संख्या में वृद्धि करने का विचार रखती है; और